

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1829

TO BE ANSWERED ON-20.12.2018

INDIAN WIND TURBINE CERTIFICATION SCHEME

1829. SHRI A.T. NANA PATIL
SHRIMATI SANTOSH AHLAWAT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government is working on Indian Wind Turbine Certification Scheme (IWTCS);
- (b) if so, the details and benefits thereof;
- (c) whether the Government has approved 40 MW of grid-connected rooftop solar projects for the domestic/institutional/social segment for Delhi State, if so, the details thereof;
- (d) whether the Government has any plan to expand this to Maharashtra, Haryana, Bihar and Uttar Pradesh in the near future; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) & (b) Yes Madam. Government have prepared a draft Indian Wind Turbine Certification Scheme (IWTCS) to ensure quality, safety and reliability of wind turbines. The draft guidelines have been circulated for comments of stakeholders.

(c) Yes Madam. The Ministry of New and Renewable Energy has sanctioned central financial assistance towards implementation of Grid Connected Rooftop Solar Power Plants of aggregate capacity of 40 MW to Energy Efficiency and Renewable Energy Management Centre, Department of Power, Govt. of NCT of Delhi in September 2018 for residential/ institutional and Social Sector.

(d) & (e) Yes Madam. The Ministry of New and Renewable Energy has sanctioned central financial assistance for implementation of Grid Connected Rooftop and Small Solar Power Plants projects also in Maharashtra, Haryana, Bihar and Uttar Pradesh .The details of the sanction issued for implementation of Grid connected rooftop solar plants projects are given in **Annexure**.

Annexure

Annexure referred to in reply to parts (d) & (e) of the Lok Sabha Unstarred

Question No. 1829 for 20.12.2018

Sr. No.	State	Sanctioned to	Aggregate capacity sanctioned
1	Maharashtra	Maharashtra Energy Development Agency	120.267 MW
2	Haryana	Department of Renewable Energy	44.50 MW
3	Bihar	Bihar Renewable Energy Development Agency	50.211 MW
4	Uttar Pradesh	Uttar Pradesh New and Renewable Energy Development Agency	42.00 MW